

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Public health is a State subject. No such report has been brought to the notice of Ministry of Health and Family Welfare in the recent past.

(b) Does not arise in respect of (a) above.

Amendment to MTP Act

1804. PROF. M.V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the draft Bill seeking to amend the Medical Termination of Pregnancy (MTP) Act has been approved by the Cabinet;

(b) if so, the reasons for the delay; and

(c) if not, whether there are any other plans to update the 1971 law on abortion?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) The Medical Termination of Pregnancy (MTP) Act Amendment Bill, 2016 has been drafted following an extensive consultative process with experts from various Central and State Governments, professional bodies and other stakeholders.

The draft Bill was put in the public domain for comments. The comments have been received, analyzed and incorporated.

Currently, draft Bill is ready for placing before the Cabinet for approval.

New guidelines for inter blood bank transfer

1805. SHRIMATI JAYA BACHCHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National AIDS Control Society has released new guidelines for transfer of blood from one blood bank to another, if so, the details thereof;

(b) how many State Blood Transfusion Councils and the State Governments have accepted the guidelines and implemented it, the details thereof, State-wise; and